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O.A. 182/02

Order NO. 2, dt. 17/5/02

Postal requisites filed,

None appears for the applicant to press M.A. 393/02.

The copy of order alongwith with

However, Shri Ashok Mohanty for K.V.S., on whom a copy of M.A. has not been served is present.

O.A. Copy issued to all the respts.

In the said premises, M.A. 393/02 is dismissed for default.

by Regd. with A.D. posts.

[Signature]
Member (i)

[Signature]
S.O.

[Signature]
22/4/02

M.A. 393/02 for consideration.
Copy not served.

[Signature]
Baneh

[Signature]
16/5/02

Copy of order dt. 17/5/02 issued to the Counsel for both side

[Signature]
S.O.

[Signature]
20/5/02

Member (Judicial)